## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	IA 92/17in TP 230/17	Hearing	391/ 394	Aruba Networks India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL)  & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
L	Pallari Smith	Peh noan	A)S
<u>,</u>	J. Elangoron - STA	01	Me.

Counsel for petitioner is present. Assistant from OL office is present. Copy of IA 92/17 is served on the Assistant for OL office. Counsel for petitioner has filed a memo along with enclosures. No representation for ROC. Standing counsel is absent.

For objections if any in IA 02/17, list it on 04.09.2017 finally.

MEMBER (J)

MEMBER (T)